

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2121
ANSWERED ON:02.12.2009
LEASE DEED TO FOREST DWELLERS
Pangi Shri Jayaram

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to provide the lease deed to the persons including Scheduled Tribes who have encroached upon the forest land for agricultural and other purposes;
- (b) if so, the details thereof alongwith the criteria fixed in this regard;
- (c) whether certain State Governments have sent any proposals to the Union Government to provide lease deed to such persons; and
- (d) if so, the details thereof and the action taken thereon, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a): No, Sir.

(b) to (d): In view of reply to part(a), question does not arise.